## **COURT-II**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

#### **APPEAL NO. 56 OF 2016**

Dated: 06<sup>th</sup> November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

## In the matter of:

Salasar Polytex Pvt. Ltd. .... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Mohit Rai for R-1

Ms. Ranjitha Ramachandran for R-3

# **ORDER**

List the matter on <u>20.12.2017.</u>

(Justice N.K. Patil) Judicial Member

(I. J. Kapoor) Technical Member

mk/vt